

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 17th February, 2016

No. HC.XI-03/2016/119/RC: In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice (Acting) of the Gauhati High Court has been pleased to delete the following Note (1) and proviso appended to Rule 8 of the Gauhati High Court (Appointment, Conditions of Service and Conduct) Rules, 1967, with immediate effect:

"Note (1):- The Hon'ble High Court has reserved five percent of the posts for the members of the other backward classes and more other backward classes because already there is reservation of forty five percent for the members of the scheduled castes and scheduled tribes. The said reservations cannot be reduced. At the same time, increase in the percentage cannot be more than fifty percent.

Accordingly, it has been allotted five percent of the vacancies for other backward classes and more other backward classes."

By order,
Sd/-

H.K. Sarma

REGISTRAR GENERAL

Memo No. HC.XI-03/2016/120-138/RC dated 17.02.2016

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.

Contd.....

(2)

7. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
9. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
10. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
11. The O.S.D., Gauhati High Court, Guwahati –cum- Joint Director (Officiating), Judicial Academy, Assam.
12. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
13. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
- ✓ 16. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
17. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

A. J.
17.02.16
REGISTRAR GENERAL

A. J.
17.02.16